

NITIN MITTOO VS CHIEF INFORMATION COMMISSION AND ORS

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Present: Petitioner in person

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Case taken up through video conferencing.

Notice of motion be issued to the respondents.

At this stage, Mr. Satya Pal Jain, Senior Advocate with Mr. Dheeraj Jain, Advocate has accepted notice on behalf of all the respondents. He seeks some time to get the necessary instructions and then to file written response to the petition. Allowed.

Adjourned to 6.1.2022.

26.11.2021  
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( H.S. Madaan )  
Judge